

ORISSA HIGH COURT

FILING REPORT AS ON :02/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0000879/2021	MANASH NAYAK VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	RANPUR /310 /2020 () //
2	BLAPL/0000880/2021	CHITTARANJAN ROUTRAY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	TOMANDO /1 /2021 () //
3	BLAPL/0000881/2021	SAPANA KUANR VS STATE OF ODISHA	JAGABANDHU SAHU VS	BIRMAHARAJPUR /186 /2020 () //
4	BLAPL/0000882/2021	THABIR SAGAR VS STATE OF ODISHA	NIRANJAN LENKA VS	NARAYANPATNA /110 /2020 () //
5	BLAPL/0000883/2021	ANIL DAS VS STATE OF ODISHA	CHINMAYA MOHANTY VS	ASKA /3 /2020 () //
6	BLAPL/0000884/2021	PRADEEP BEHERA VS STATE OF ODISHA	LALITENDU MISHRA VS	CUTTACK SADAR /492 /2020 () //
7	BLAPL/0000885/2021	MANOJ KUMAR KANAR VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	INDUASTRIAL,NISA /16 /2021 () //
8	BLAPL/0000886/2021	BAJAN @ DUSHMANT NAYAK @ DUSHMANT VS STATE OF ODISHA	DEBANSU KUMAR DASH VS	PATTAMUNDAI /360 /2020 () //
9	BLAPL/0000887/2021	SITISH @ DIPTI RANJAN MOHANTY VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	MARKAT NAGAR /140 /2020 () //
10	BLAPL/0000888/2021	BISWAJIT MAHANA VS STATE OF ODISHA	BHARAT CHANDRA PANDA VS	SORO /234 /2020 () //
11	BLAPL/0000889/2021	URMILA LUHA VS STATE OF ODISHA	SARADA PRASAD DASH VS	KUCHINDA /268 /2020 () //

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12	BLAPL/0000890/2021	HARSA @ HARSHA BARDHAN VS STATE OF ODISHA	BASANTA KUMAR DAS VS	R.UDAYAGIRI /14 /2020 () //
13	BLAPL/0000891/2021	DHARMU BHATRA VS STATE OF ODISHA	ANIRUDHA DAS VS	PAPADAHANDI /147 /2020 () //
14	BLAPL/0000892/2021	AAQUIB HUSSAIN VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	PHULBANI TOWN /7 /2021 () //
15	BLAPL/0000893/2021	RANJAN KUMAR SINGH VS STATE OF ODISHA	MANASH CHAND VS	SPL.TASK FORCE /4 /2021 () //
16	BLAPL/0000894/2021	SIBA GOUDA VS STATE OF ODISHA	UMAKANTA BARIK VS	BADAGADA /210 /2020 () //
17	BLAPL/0000895/2021	ASHOK PATRA @ PAPUNA VS STATE OF ODISHA	SURYAKANTA DASH VS	PATTAMUNDAI /308 /2020 () //
18	BLAPL/0000896/2021	MANAS RANJAN NAYAK VS STATE OF ODISHA	AMITABH MAHAPATRA VS	MARKAT NAGAR /228 /2020 () //
19	BLAPL/0000897/2021	NANDA MUDULI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JHARIGAM /100 /2020 () //
20	BLAPL/0000898/2021	ASHOK MALLIK VS STATE OF ODISHA	PRAKASH K.MISHRA VS	NARASINGHPUR /315 /2020 () //
21	BLAPL/0000899/2021	RANJAN BAGARTY VS STATE OF ODISHA	ANAM CHARAN PANDA VS	PATNAGARH /235 /2020 () //
22	BLAPL/0000900/2021	AMIT BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	GOCHHAPADA /85 /2017 () //
23	BLAPL/0000901/2021	ALEKHA THAKUR	RAMA CHANDRA JENA	JAIPATNA /364 /2020

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		VS	VS	()
24	BLAPL/0000902/2021	STATE OF ODISHA LINGA @ LINGARAJ NAYAK	AMITAV TRIPATHY	// ODAGAON /192 /2020
		VS	VS	()
25	BLAPL/0000903/2021	STATE OF ODISHA RANJIT HARIJAN	BASUDEV MISHRA	// KORAPUT SADAR /120 /2020
		VS	VS	()
26	BLAPL/0000904/2021	STATE OF ODISHA RAJESH ROUT @ MITU	NIRANJAN PANDA	// NIALI /313 /2020
		VS	VS	()
27	BLAPL/0000905/2021	STATE OF ODISHA ARMAN @ MOHAMMAD ARMAN	JAGABANDHU SAHU	// PADAMPUR /28 /2020
		VS	VS	()
28	BLAPL/0000906/2021	STATE OF ODISHA LUCKY SWAIN	ARUN KUMAR BUDHIA	// / /0
		VS	VS	()
29	BLAPL/0000907/2021	STATE OF ODISHA GOPINATH MALLICK	PRAHALLADA SAHU	// PHULBANI SADAR /3 /2021
		VS	VS	()
30	BLAPL/0000908/2021	STATE OF ODISHA TULU @ TILU @ KARTIKA NAYAK	AMITAV TRIPATHY	// ODAGAON /192 /2020
		VS	VS	()
31	CMAPL/0000019/2021	STATE OF ODISHA SK. SAJID ALI	RAKESH KUMAR SARANGI	// / /
		VS	VS	()
32	CMP/0000060/2021	UNION OF INDIA BANSHIDHAR MOHANTY	PRAFULLA CHANDRA DAS	// / /
		VS	VS	()
33	CMP/0000061/2021	BIJAY KUMAR MOHANTY KUNJA BIHARI RAY	PRAMOD KUMAR ROUT	// / /
		VS	VS	()
34	CONTC/0000775/2021	ANJALI RAY SITANSHU KUMAR MALLICK	ADV.	// / /
		VS	VS	()

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		VINIT AGARWAL		//
35	CONTC/0000776/2021	BAMADEV PRATIHARI	GOPINATH MISHRA	//
		VS	VS	0
		SIBA PRASAD SWAIN		//
36	CONTC/0000777/2021	BHARAT CHANDRA MAJHI	ADV.	//
		VS	VS	0
		SATYABRATA SAHU		//
37	CONTC/0000778/2021	BIJAY KETAN NANDA	MRUNALI PATTANAIK	//
		VS	VS	0
		SATYABRATA SAHU		//
38	CONTC/0000779/2021	SURESH KUMAR BHUYAN	BHUBAN MOHAN BHUYAN	//
		VS	VS	0
		MANOJ KUMAR TARATIA		//
39	CONTC/0000780/2021	RANJAN KUMAR GARTIA	SUKANTA KUMAR MISHRA	//
		VS	VS	0
		BISHNUPADA SETHY		//
40	CONTC/0000781/2021	MANAS RANJAN SARANGI	SUKANTA KUMAR MISHRA	//
		VS	VS	0
		BISHNUPADA SETHY		//
41	CONTC/0000782/2021	RINKU SAHU	SUKANTA KUMAR MISHRA	//
		VS	VS	0
		BISHNUPADA SETHY		//
42	CONTC/0000783/2021	PRATAP CHANDRA SAHU	SUKANTA KUMAR MISHRA	//
		VS	VS	0
		BISHNUPADA SETHY		//
43	CONTC/0000784/2021	TIKELAL SAHU	SUKANTA KUMAR MISHRA	//
		VS	VS	0
		BISHNUPADA SETHY		//
44	CONTC/0000785/2021	BISHNU KUMAR RATHA	SUKANTA KUMAR MISHRA	//
		VS	VS	0
		BISHNUPADA SETHY		//
45	CONTC/0000786/2021	DEEPAK KUMAR SAHU	SUKANTA KUMAR MISHRA	//
		VS	VS	0
		BISHNUPADA SETHY		//

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46	CONTC/0000787/2021	TAPAS KUMAR PATI VS BISHNUPADA SETHY	SUKANTA KUMAR MISHRA VS	// 0 //
47	CONTC/0000788/2021	NIHAR KANTI PANDA VS BISHNUPADA SETHY	SUKANTA KUMAR MISHRA VS	// 0 //
48	CONTC/0000789/2021	HEMANTA KUMAR PRADHAN VS BISHNUPADA SETHY	SUKANTA KUMAR MISHRA VS	// 0 //
49	CONTC/0000790/2021	RAJESH PADHAN VS BISHNUPADA SETHY	SUKANTA KUMAR MISHRA VS	// 0 //
50	CONTC/0000791/2021	ASHOK KUMAR RATH VS DEORANJAN KU.SINGH	ADV. VS	// 0 //
51	CONTC/0000792/2021	LAXMIDHAR BISWAL VS K. SUDARSHAN CHAKRAVARTHY	ADV VS	// 0 //
52	CONTC/0000793/2021	BINODINI PRADHAN VS SANJAYA SAMANTARAY	ADV VS	// 0 //
53	CONTC/0000794/2021	SUDARSAN PARIDA VS SAROJ KUMAR DATTA	ADV VS	// 0 //
54	CONTC/0000795/2021	BANAMALI DEHURY VS CHAKRAVARTI SINGH RATHORE	ANAMIKA MISHRA VS	// 0 //
55	CONTC/0000796/2021	SANJUKTA BEHERA VS SATCHIDANANDA BEHERA	ADV VS	// 0 //
56	CONTC/0000797/2021	SUSAMA PATEL VS MINARANI MANGAL	ADV VS	// 0 //
57	CONTC/0000798/2021	MAHENDRA KUMAR MOHAPATRA	BANABIHARI RAY	//

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		VS	VS	0
58	CONTC/0000799/2021	SATYABRATA SAHU PANKAJ KUMAR PARIDA	NIRANJAN BISWAL	//
		VS	VS	0
59	CONTC/0000800/2021	ANU GARG BINATA PATRA	ADV	//
		VS	VS	0
60	CONTC/0000801/2021	VINEET BHARADWAJ JANMA KISAN	ADV	//
		VS	VS	0
61	CONTC/0000802/2021	SANJEEV CHOPRA SANGRAM KESHARI MALLICK	AMIYA KUMAR MISHRA - 2	//
		VS	VS	0
62	CONTC/0000803/2021	PRADIPTA KUMAR MOHAPATRA DR. BINODINI MISHRA	ADV.	//
		VS	VS	0
63	CONTC/0000804/2021	SASWATA KU.MISHRA ARCHANA JENA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
64	CONTC/0000805/2021	SATYABRATA SAHU CHIRANJIBI PRADHAN	ADV.	//
		VS	VS	0
65	CONTC/0000806/2021	DR. UMASANKAR MISHRA RAMAKRUSHNA PATRA	ADV.	//
		VS	VS	0
66	CRLA/0000066/2021	DR. UMASANKAR MISHRA PRASANTA PRADHANI @ PRASANT PRADHAN	MAJATI KESHARI KHUNTIA	LAXMIPUR /146 /2020
		VS	VS	0
67	CRLA/0000067/2021	STATE OF ODISHA GOLEKHA PRADHAN	JYOTIRMAYA SAHOO	KHALLIKOTE /266 /2020
		VS	VS	0
68	CRLMA/0000031/2021	STATE OF ODISHA KISHORE EKKA	ADV	//0
		VS	VS	0

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69	CRLMA/0000032/2021	STATE OF ODISHA SURESH CHANDRA DUNGET VS	ADV. VS	// / /0 ()
70	CRLMA/0000033/2021	STATE OF ODISHA SANJIB BAG VS	ADV VS	// / /0 ()
71	CRLMC/0000159/2021	STATE OF ODISHA RAMESH PAIKRAY VS	ANTARYAMI SWAIN VS	// NANDANKANAN /14 /2016 ()
72	CRLMC/0000160/2021	STATE OF ORISSA SUJIT JAYANARAYAN VS	RAGHUNATH PATTNAIK VS	// MAHANGA /222 /2020 ()
73	CRLMC/0000161/2021	STATE OF ORISSA JAGANNATH TARAI @ RUPIA VS	ANUGRAHA NARAYAN SAMANTARAY VS	// / /0 ()
74	CRLMC/0000162/2021	STATE OF ORISSA HURJAN BIBI VS	MANOJ BIHARI DAS VS	// KAKATAPUR /76 /2020 ()
75	CRLMC/0000163/2021	STATE OF ODISHA YASH CHAUBEY VS	SARADA PRASAD DASH VS	// PURIGHAT /93 /2020 ()
76	CRLMC/0000164/2021	STATE OF ODISHA PRAPHULA DIGAL VS	ANIRUDHA DAS VS	// DARINGBADI /109 /2018 ()
77	CRLMC/0000165/2021	STATE OF ORISSA A. CHANDRA PATRA @ A. CHANDRAMANI PATRA VS	ANIRUDHA SAHOO VS	// KODALA /131 /2008 ()
78	CRLMC/0000166/2021	STATE OF ODISHA SHYAM SUNDAR AGRAWALLA VS	PRAKASH K. MISHRA VS	// BANTALA /45 /2005 ()
79	CRLMC/0000167/2021	STATE MANORANJAN BISOI VS STATE OF ODISHA(VIG.)	GOURI MOHAN RATH VS	// CUTTACK VIGILANCE /44 /2010 () //

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80	CRLMC/0000168/2021	TAPAS RANJAN PANDA VS STATE OF ODISHA	DEEPANWITA PRIYANKA VS	NAYAPALLI P.S. /545 /2019 () //
81	CRLMC/0000169/2021	RUPSAI HARIJAN VS STATE OF ODISHA	BASUDEV MISHRA VS	KODINGA /63 /2008 () //
82	CRLMC/0000170/2021	BUGURU GOPAL @ B.GOPAL VS STATE OF ORISSA	SANJIB KUMAR BHANJADEO VS	RAMBHA (KHALLIKOTE) /56 /2005 () //
83	CRLMC/0000171/2021	KABI @ KABIRAJ SWAIN @ KABI SWAIN VS STATE OF ORISSA	SANJIB KUMAR BHANJADEO VS	RAMBHA (KHALLIKOTE) /133 /2006 () //
84	CRLMC/0000172/2021	CHANDAN NAYAK VS STATE OF ORISSA	SANTOSH KUMAR DASH VS	GUNUPUR /42 /2020 () //
85	CRLMC/0000173/2021	NITYANANDA MOHAPATRA VS STATE OF ODISHA	SURYA NARAYAN BISWAL VS	PLANTSITE /290 /2007 () //
86	CRLMC/0000174/2021	SASMITA TRIPATHY VS NABAKRUSHNA SATAPATHY @ LANDA	SANTOSH KUMAR MAHANTY VS	/ /0 () //
87	CRLMP/0000212/2021	JANARJAN MALLIK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
88	CRLMP/0000213/2021	MITHILA BAG VS STATE OF ODISHA	KHIROD K. ROUT VS	/ /0 () //
89	CRLMP/0000214/2021	ALLADINI @ ALHADINI NAYAK VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	/ /0 () //
90	CRLMP/0000215/2021	PRATHAMA PATTANAIAK VS STATE OF ODISHA	SUDARSAN BEHERA VS	/ /0 () //
91	CRLMP/0000216/2021	SUCHETARNI MISHRA	DURGA PRASANNA MISHRA	/ /0

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		VS	VS	()
		STATE OF ODISHA		//
92	CRLMP/0000217/2021	NURESHA KHATUN	SUSANTA KU. MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
93	CRLMP/0000218/2021	SANTOSHI MOHANTY	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
94	CRLMP/0000219/2021	SUNIL KUMAR RATH		/ /0
		VS	VS	()
		STATE OF ODISHA		//
95	CRLMP/0000220/2021	SANJURANI PATRA	R.N.MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
96	CRLREV/0000044/2021	RAJAPAU DURGAPRASAD	SOUBHAGYA KUMAR DASH	PARLAKHEMUNDI /299 /2020
		VS	VS	()
		STATE OF ODISHA		//
97	CRLREV/0000045/2021	MADAN BEHERA @ MADAN MOHAN BEHERA	LALITENDU BHUYAN	/ /0
		VS	VS	()
		STATE OF ODISHA		//
98	CRLREV/0000046/2021	SANJEET SANDHA	BISWAJIT RANJAN TRIPATHY	RAIRAKHOL /260 /2019
		VS	VS	()
		STATE OF ODISHA		//
99	FAO/0000022/2021	THE NEW INDIA ASSURANCE COMPANY LIMITED	SEBHA BIKASH PANDA	/ /
		VS	VS	()
		PRADIPTA KUMAR MOHANTY @ BABULI MOHANTY		//
100	FAO/0000023/2021	BHAGIRATHI CHANDAN	DHANANJAYA MUND	/ /
		VS	VS	()
		PRESIDING OFFICER, RAILWAY CLAIMS TRIBUNAL		//
101	ITA/0000002/2021	M/S. EKLAVYA CAREER ACADEMY TRUST	SIDHARTHA RAY	/ /
		VS	VS	()
		I.T.O., WARD 2, ROURKELA		//
102	JCRLA/0000001/2021	JHASA @ JHASAKETAN ROUT	ADV.	JARAPADA /16 /2016
		VS	VS	A.D.J.,ANGUL(Anugul *)

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103	JCRLA/0000002/2021	STATE OF ODISEHA PABITRA SETHY VS	ADV. VS	CT/0000156/2016 BHUBAN /147 /2014 ADDL.SESIONS JUDGE,KAMAKHYANAGAR(Dhenkanal)
104	JCRLA/0000003/2021	STATE OF ODISHA SURESH CHANDRA PADHI VS	ADV. VS	CT/0000017/2016 BAIDYANATHPUR /331 /2013 PRESIDING OFFICER,OPID,BERHAMPUR(Ganjam)
105	JCRLA/0000004/2021	STATE OF ODISHA NITYANANDA MALLIK VS	ADV. VS	GR/0001685/2013 GANIA /15 /2013 DISTRICT & SESSIONS JUDGE,NAYAGARH(Nayagarh *)
106	JCRLA/0000005/2021	STATE OF ODISHA RATHLAL DHANQWAR @ KUNDA VS	ADV. VS	ST/0000162/2013 SUNDARGARH SADAR /25 /2010 AD-HOC ADDL.DIST.JUDGE,SUNDARGARH(Sundargarh)
107	MACA/0000066/2021	STATE OF ODISHA DIVISIONAL MANAGER, THE NEW INDIA ASSURANCE CO. LTD. VS	ADV. VS	ST/0000151/2010 // ()
108	MATA/0000007/2021	CHABILATA PANDA PRIYADARSHI SOUMEN PATTNAIK @ PRIYADARSHI SOUMEN PATTNAIK VS	ADV. VS	// // ()
109	RSA/0000011/2021	GITANJALI PATTNAIK GOVINDA CHANDRA BEHERA VS	DWARIKA PRASAD MOHANTY VS	// // ()
110	RVWPET/0000020/2021	RANGALATA DASH UMAKANTA NANDA VS	ADV. VS	// // ()
111	TRP(C)/0000030/2021	THE REGISTRAR ODISHA STATE COUNCIL OF AYURVEDIC MEDICINES BBSR SUKANYA SAHOO VS	SAMBIT RATH VS	// // ()
112	TRP(C)/0000031/2021	SANTOSH KUMAR BEHERA SANGEETA HEMBRAM VS	AUROVINDA MOHANTY VS	// // ()
113	TRP(C)/0000032/2021	RAJ KU.BOIPAL SMITA PARIDA VS	DEBENDRA KUMAR SAHOO 1 VS	// // ()
		SANTOSH KUMAR NAYAK		//

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114	TRP(C)/0000033/2021	PRATIMA PANI VS GANESWAR DASH	S.MOHAPATRA VS	// 0 //
115	TRP(C)/0000034/2021	SUJATA SAHOO VS PINAKI PR.SAHOO	J.N.PANDA VS	// 0 //
116	WA/0000109/2021	BATAKRUSHNA ATABUDHI VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
117	WA/0000110/2021	STATE OF ODISHA VS BHUBANESWAR MOHANTA	SENIOR STANDING COUNSEL (S AND ME) VS	// 0 //
118	WA/0000111/2021	STATE OF ODISHA VS HALAYUDHA PADHAN	SENIOR STANDING COUNSEL (S AND ME) VS	// 0 //
119	WA/0000112/2021	STATE OF ODISHA VS PRATAP KISHORE PARIJA	SR.S.C. (S AND ME) VS	// 0 //
120	WA/0000113/2021	STATE OF ODISHA VS SANKARSAN DAS	A.G.A. VS	// 0 //
121	WA/0000114/2021	STATE OF ODISHA VS GOURANGA CHARAN ROUT	SR.S.C. (S AND ME) VS	// 0 //
122	WA/0000115/2021	STATE OF ODISHA VS PRAMOD KUMAR NANDA	SENIOR STANDING COUNSEL (S AND ME) VS	// 0 //
123	WA/0000116/2021	SABITA PATI VS LINGARAJ BHOI	ASHISH KUMAR MISHRA VS	// 0 //
124	WP(C)/0004091/2021	SUBASH CHANDRA MOHANTY VS STATE OF ODISHA	ARJUNA CH.BEHERA VS	// 0 //
125	WP(C)/0004092/2021	P.SAI PRASAD	ACHYUTANANDA PATTANAIK	//

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		VS	VS	0
		STATE OF ODISHA		//
126	WP(C)/0004093/2021	P.SAI PRASAD	ACHYUTANANDA PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
127	WP(C)/0004094/2021	SUBASH CHANDRA MOHANTY	PRAVASH CHANDRA JENA	//
		VS	VS	0
		COLLECTOR, BALASORE		//
128	WP(C)/0004095/2021	LAXMIDHAR BISWAL	SATYABRATA SENAPATI	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0004096/2021	SIDHARTHA KUMAR NAYAK	DEVI PRASAD DASH	//
		VS	VS	0
		THE ODISHA JEE COMMITTEE		//
130	WP(C)/0004097/2021	GOLAPI PATEL	SHANTI PRAKASH MOHANTY	//
		VS	VS	0
		THE HONBLE CLAIM COMMISSION, MCL		//
131	WP(C)/0004098/2021	STATE OF ODISHA	ADDL. GOVT. ADVOCATE	//
		VS	VS	0
		PRASANNA KUMAR BALIARSINGH		//
132	WP(C)/0004099/2021	STATE OF ODISHA	ADDL. GOVT. ADVOCATE	//
		VS	VS	0
		AJAYA KUMAR BEHERA		//
133	WP(C)/0004100/2021	STATE OF ODISHA	ADDL. GOVT. ADVOCATE	//
		VS	VS	0
		JITENDRA MOHAPATRA		//
134	WP(C)/0004101/2021	NAMITA RANI MISHRA	BIBHU PRASAD CHHUALSINGH	//
		VS	VS	0
		STATE OF ODISHA		//
135	WP(C)/0004102/2021	NAMITA RANI MISHRA	BIBHU PRASAD CHHUALSINGH	//
		VS	VS	0
		STATE OF ODISHA		//
136	WP(C)/0004103/2021	STATE OF ODISHA	ADDL. GOVT. ADVOCATE	//
		VS	VS	0

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137	WP(C)/0004104/2021	KANHU CHARAN PARIDA GOPAL KRISHNA BEHERA VS STATE OF ODISHA	AMITABH PRADHAN VS	// // 0 //
138	WP(C)/0004105/2021	ADHUNIK METALIKS LTD. VS STATE OF ODISHA	SASWAT K. ACHARYA VS	// 0 //
139	WP(C)/0004106/2021	JAGABANDHU MAJHI VS DY.REGISTRAR, ORISSA ADMINISTRATIVE TRIBUNAL, CUTTACK	SUBHADUTTA ROUTRAY VS	// 0 //
140	WP(C)/0004107/2021	SUSHANT KUMAR SETHY VS UNION OF INDIA	BUDHADEV ROUTRAY VS	// 0 //
141	WP(C)/0004108/2021	ADHUNIK METALIKS LTD. VS STATE OF ODISHA	SASWAT KUMAR ACHARYA VS	// 0 //
142	WP(C)/0004109/2021	SAGNIKA MOHANTY VS STATE OF ODISHA	SATYA PRAKASH NATH VS	// 0 //
143	WP(C)/0004110/2021	NIHARIKA MISHRA VS STATE OF ODISHA	DR.J.K.LENKA VS	// 0 //
144	WP(C)/0004111/2021	ADHUNIK METALIKS LTD. VS STATE OF ODISHA	SASWAT KUMAR ACHARYA VS	// 0 //
145	WP(C)/0004112/2021	PRADYUMNA KUMAR BEHERA VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
146	WP(C)/0004113/2021	ZION STEEL LTD. VS STATE OF ODISHA	SASWAT KUMAR ACHARYA VS	// 0 //
147	WP(C)/0004114/2021	MANAS KUMAR CHAMPATI VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	WP(C)/0004115/2021	RANJIT LIMA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// 0 //
149	WP(C)/0004116/2021	SUNAKAR PRADHAN VS STATE OF ODISHA	DEBA RANJAN MOHAPATRA VS	// 0 //
150	WP(C)/0004117/2021	ASHOK KUMAR SABOO VS THE COMMNR. OF CT AND GST, ODISHA	SASWAT KUMAR ACHARYA VS	// 0 //
151	WP(C)/0004118/2021	RAGHUNATH DAS VS UNDER SECRETARY TO GOVT.DEPT.OF PUBLIC	MANORANJAN MISHRA VS	// 0 //
152	WP(C)/0004119/2021	ANIL KUMAR NAYAK VS STATE OF ODISHA	S.D.ROUTRAY VS	// 0 //
153	WP(C)/0004120/2021	TIKUNU SAHU VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
154	WP(C)/0004121/2021	BIJAYA KUMAR ROUT VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
155	WP(C)/0004122/2021	EE(ELECTRICAL)RAJGANGPUR VS APPELLATE AUTHORITY, ROURKELA	PRASANTA KUMAR TRIPATHY VS	// 0 //
156	WP(C)/0004123/2021	BASANTA KUMAR BAIRIGANJAN VS STATE OF ODISHA	JAJAJTI KISHORE MOHANTY VS	// 0 //
157	WP(C)/0004124/2021	ASHOK KUMAR SWAIN VS STATE OF ODISHA	SUJATA JENA VS	// 0 //
158	WP(C)/0004125/2021	BIPIN BIHARI BEHERA VS STATE OF ODISHA	S. SUDHAKAR RAO VS	// 0 //
159	WP(C)/0004126/2021	HIMANSHU KUMAR SETHI	SUBHASREE MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0004127/2021	DINABANDHU DHARUAN	JASHOBANTA DASH	//
		VS	VS	0
		COLLECTOR, SUBARNAPUR		//
161	WP(C)/0004128/2021	PRAVAKAR PANDA	NISI KANTA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0004129/2021	M.V.A.SUBBA RAO	PRADEEP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0004130/2021	PURNA CHANDRA SAHOO	NISI KANTA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0004131/2021	SK.BABULU	TUSAR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0004132/2021	PARTHA PRATIM KARMAKAR	G.A.R.DORA	//
		VS	VS	0
		BPUT,ODISHA		//
166	WP(C)/0004133/2021	SNEHASISH PANDA	DEEPAK KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0004134/2021	DEBABRATA DAS	PRAMOD KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0004135/2021	KRUTIBASA PATRA	SURENDRA KUMAR GARTIA	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0004136/2021	BIRENDRA GOUDA	M.R.MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0004137/2021	CHITTARANJAN DAS	CHITTARANJAN DAS	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0004138/2021	THE VICE CHANCELLER, UTKAL UNIVERSITY SARADA PRASAD NARAYAN SAMANTARAY VS STATE OF ODISHA	ACHYUTANANDA PATNAIK VS	// // 0 //
172	WP(C)/0004139/2021	ACHYUTANANDA NAYAK VS STATE OF ODISHA	BASANTA KUMAR JENA VS	// 0 //
173	WP(C)/0004140/2021	SUDARSAN DALEI VS STATE OF ODISHA	ACHYUTANANDA PATNAIK VS	// 0 //
174	WP(C)/0004141/2021	BIJAYA KUMAR PUROHIT VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
175	WP(C)/0004142/2021	GOPAL MARANDI VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
176	WP(C)/0004143/2021	SIMANCHALA DAS VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
177	WP(C)/0004144/2021	LADURA KERAI VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
178	WP(C)/0004145/2021	PURNA CHANDRA DAS VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
179	WP(C)/0004146/2021	PADMANABH PENTHIA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
180	WP(C)/0004147/2021	KABIR KUMAR NAIK VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
181	WP(C)/0004148/2021	ALOK RANJAN BEDBAK VS STATE OF ODISHA	PRABODHA CH. NAYAK VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0004149/2021	KAMAL LOCHAN PUJARI VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
183	WP(C)/0004150/2021	RAJ KISHORE BARIK VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //
184	WP(C)/0004151/2021	RABI SHANKAR DASH VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
185	WP(C)/0004152/2021	A.BABITARANI DORA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
186	WP(C)/0004153/2021	LAXMIBAI PATNAIK VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
187	WP(C)/0004154/2021	DAITARI PRADHANI VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
188	WP(C)/0004155/2021	RAMESWAR MISHRA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
189	WP(C)/0004156/2021	DAMBARUDHAR MANDAL VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
190	WP(C)/0004157/2021	SUNITA KUMARI SATAPATHY VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
191	WP(C)/0004158/2021	SHISHIR KUMAR BEHERA VS STATE OF ODISHA	S. PATTANAİK VS	// 0 //
192	WP(C)/0004159/2021	ODISHA GRAMYA BANK, BALIGUALI BRANCH VS THE COMMNR. CUM SECY., S AND ME DEPT.	MUROVINDA MOHANTY VS	// 0 //
193	WP(C)/0004160/2021	LAXMIKANTA NAYAK	S. PATTANAİK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0004161/2021	SANJAYA KUMAR NAYAK	S. PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0004162/2021	STATE OF ODISHA	SENIOR STANDING COUNSEL(S AND ME)	//
		VS	VS	0
		BIKRAM KUMAR JAGDEV		//
196	WP(C)/0004163/2021	RAMESH CHANDRA PRADHAN	S. PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0004164/2021	ABHIMANYU JENA	S. PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0004165/2021	KAILASH CHANDRA SAHOO	S. PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0004166/2021	SARMISTHA MOHAPATRA	S. PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0004167/2021	STATE OF ODISHA	SENOIR STANDING COUNSEL(S AND ME)	//
		VS	VS	0
		PRASANNA KUMAR RATH		//
201	WP(C)/0004168/2021	SABNAM ARA BEGUM	S. PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0004169/2021	TRINATH NAYAK	S. PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0004170/2021	PARAMESWAR MAHAPATRA	S.PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0004171/2021	STATE OF ODISHA	SENIOR STANDING COUNSEL(S AND ME)	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0004172/2021	GANGADHAR DASH NEHERU BAGARTY VS STATE OF ODISHA	S. PATTANAIAK VS	// // 0 //
206	WP(C)/0004173/2021	NARAYAN NAYAK VS STATE OF ODISHA	S. PATTANAIAK VS	// 0 //
207	WP(C)/0004174/2021	AKSHAYA KUMAR BARAL VS STATE OF ODISHA	S. PATTANAIAK VS	// 0 //
208	WP(C)/0004175/2021	SANJEEB KUMAR MISHRA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
209	WP(C)/0004176/2021	MIHIR KUMAR LENKA VS STATE OF ODISHA	S.PATTANAIAK VS	// 0 //
210	WP(C)/0004177/2021	BINODINI BARIK VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
211	WP(C)/0004178/2021	PRADEEP SIDAR VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
212	WP(C)/0004179/2021	DULAMANI PATEL VS REGISTRAR, ODISHA ADMINISTRATIVE TRIBUNAL	SISIR KUMAR PUROHIT VS	// 0 //
213	WP(C)/0004180/2021	ASHOK KUMAR JENA VS STATE OF ODISHA	S.PATTANAIAK VS	// 0 //
214	WP(C)/0004181/2021	PRAHALLAD NAYAK VS STATE OF ODISHA	S.PATTANAIAK VS	// 0 //
215	WP(C)/0004182/2021	TILOTTAMA DEI VS STATE OF ODISHA	S.PATTANAIAK VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0004183/2021	PRADIP KUMAR JENA VS STATE OF ODISHA	S.PATTANAIAK VS	// 0 //
217	WP(C)/0004184/2021	PRAHALAD MALIK VS STATE OF ODISHA	S.PATTANAIAK VS	// 0 //
218	WP(C)/0004185/2021	JENAMANI PRUSETH VS REGISTRAR, ODISHA ADMINISTRATIVE TRIBUNAL	SISIR KUMAR PUROHIT VS	// 0 //
219	WP(C)/0004186/2021	SNEHALATA SREE VS REGISTRAR, ODISHA ADMINISTRATIVE TRIBUNAL	SISIR KUMAR PUROHIT VS	// 0 //
220	WP(C)/0004187/2021	SOVANA PATEL VS REGISTRAR, ODISHA ADMINISTRATIVE TRIBUNAL	SISIR KUMAR PUROHIT VS	// 0 //
221	WP(C)/0004188/2021	SANGRAM KESHARI DAS VS UNION OF INDIA	RAKESH KUMAR MALLICK VS	// 0 //
222	WP(C)/0004189/2021	DILLIP KUMAR SAHU VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
223	WP(C)/0004190/2021	AMAR KUMAR BEHERA VS ORISSA INFORMATION COMMISSION	DIGAMBARA MISHRA VS	// 0 //
224	WP(C)/0004191/2021	SABITRI BARIK VS STATE OF ODISHA	ANUPAM DASH VS	// 0 //
225	WP(C)/0004192/2021	KABIRAJ SAHU VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
226	WP(C)/0004193/2021	AMAR KUMAR BEHERA VS ORISSA INFORMATION COMMISSION	DIGAMBAR MISHRA VS	// 0 //
227	WP(C)/0004194/2021	MANOJ KUMAR NAHAK	ARUN KUMAR PATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0004195/2021	BANANI GOSWAMI	PITAMBAR PANDA	//
		VS	VS	0
		PRINCIPAL SECY.TO GOVT.DEPT.OF S AND ME		//
229	WP(C)/0004196/2021	ANAND PARIGA	PITAMBAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0004197/2021	KASHINATH SAMAL	S.PATTANAIAK	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0004198/2021	ADITYA RANJAN SAMANTARAY	SANTOSH KUMAR SAMANTARAY	//
		VS	VS	0
		ODISHA STATE CASHEW DEVELOPMENT CORP. LTD.		//
232	WP(C)/0004199/2021	RANJAN KUMAR DAS	J.K.DIGAL	//
		VS	VS	0
		PRESIDING OFFICER, LABOUR COURT, BBSR		//
233	WP(C)/0004200/2021	PRAMOD CHANDRA BEHERA	SAMEER KU.DAS	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0004201/2021	ABHAYA KUMAR SWAIN	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		COLLECTOR AND DM, PURI		//
235	WP(C)/0004202/2021	GOPINATH BARAD	ANTARYAMI SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0004203/2021	DEBENDRA KUMAR BADHAI	SUKANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0004204/2021	SHANTILATA PRADHAN	SUBHANKAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0004205/2021	M/S.KONARK AYURVEDIC PHARMACY,CUTTACK	SACHALABALA JENA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0004206/2021	STATE OF ODISHA HALADHAR MAHANTA VS	SUBHANKAR ROUT VS	// // 0
240	WP(C)/0004207/2021	STATE OF ODISHA KASHYAP MAHANTA VS	SUBHANKAR ROUT VS	// // 0
241	WP(C)/0004208/2021	STATE OF ODISHA BIDYADHAR SAHOO VS	SUBHANKAR ROUT VS	// // 0
242	WP(C)/0004209/2021	STATE OF ODISHA BALARAM SAHU VS	PRAFULLA KUMAR RATH VS	// // 0
243	WP(C)/0004210/2021	STATE OF ODISHA SANJULATA PARIDA VS	JATINDRA KUMAR MOHAPATRA VS	// // 0
244	WP(C)/0004211/2021	STATE OF ODISHA JAMESWAR MISHRA VS	MANORANJAN KAR VS	// // 0
245	WP(C)/0004212/2021	STATE OF ODISHA BISHNU PRASAD MALLIK VS	PRASANNA KUMAR MISHRA VS	// // 0
246	WP(C)/0004213/2021	STATE OF ODISHA DR. DIBAKAR PANIGRAHY VS	SATYA SMRUTI MOHANTY VS	// // 0
247	WP(C)/0004214/2021	STATE OF ODISHA HARISHANKAR DEY VS	PRASANTA KUMAR SATPATHY VS	// // 0
248	WP(C)/0004215/2021	STATE OF ODISHA BISWESWAR SAHU VS	DINESH KUMAR PANDA VS	// // 0
249	WP(C)/0004216/2021	OSSC GOUTAM MALLICK VS COMPTROLLER AND AUDITOR GENERAL OF INDIA	RAMESH CHANDRA RATH VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0004217/2021	SURENDRANATH ROUT VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //
251	WP(C)/0004218/2021	MAMATA DAS VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
252	WP(C)/0004219/2021	NANDA KISHORE BEHERA VS CHAIRMAN CUM MANAGING DIRECTOR (OSHWC)	SUBHASIS SEN VS	// 0 //
253	WP(C)/0004220/2021	PRASHANTA KUMAR PRADHAN VS UNION OF INDIA	PRAFULLA KUMAR RATH VS	// 0 //
254	WP(C)/0004221/2021	PADMABATI GIRI VS STATE OF ODISHA	TUSAR KANTA MAHANTA VS	// 0 //
255	WP(C)/0004222/2021	TIKELAL DASH VS STATE OF ODISHA	Braja Mohan Sarangi VS	// 0 //
256	WP(C)/0004223/2021	ROHIT KUMAR SAHU VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
257	WP(C)/0004224/2021	SIDHESWAR PRADHAN VS STATE OF ODISHA	BIBHUTI BHUSAN BEHERA VS	// 0 //
258	WP(C)/0004225/2021	PATITAPABAN DAS VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// 0 //
259	WP(C)/0004226/2021	JAYASRI JENA VS COLLECTOR, BALASORE	PRAVASH CHANDRA JENA VS	// 0 //
260	WP(C)/0004227/2021	SRIMATI DEVI VS STATE OF ODISHA	K.C.RAJGURUMOHAPATRA VS	// 0 //
261	WP(C)/0004228/2021	BHUBANANANDA SWAIN	SUDARSAN BEHERA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0004229/2021	SAROJ RANJAN RATHA	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0004230/2021	SAROJ KUMAR PANDA	SATYA PRAKASH NATH	//
		VS	VS	0
		DEPUTY REGISTRAR, ORISSA ADMINISTRATIVE TRIBUNAL, CUTTACK		//
264	WP(C)/0004231/2021	VEDANG INSTITUTE OF TECHNOLOGY	UMESH CHANDRA PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0004232/2021	RAJENDRA KUMAR MISHRA	SM. BARAKATULLAN	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0004233/2021	JIBESWARI DEI	SUBHADUTTA ROUSTRAY	//
		VS	VS	0
		DEPUTY REGISTRAR, OAT, CUTTACK		//
267	WP(C)/0004234/2021	BINODINI DEVI	DEEPALI MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0004235/2021	PRAFULLA KUMAR DASH	P.C.ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0004236/2021	DHARANIDHARA PRADHAN	P.C.ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0004237/2021	NETRANANDA MAHANTA	P.C.ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0004238/2021	JAGASARA PATNA GOVT. PRIMARY SCHOOL SAMIR KUMAR MISHRA		//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0004239/2021	DINESH KUMAR YADAV	SOUMYA RANJAN DAS	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0004240/2021	STATE OF ODISHA AKRURA PRADHAN VS UNION OF INDIA	SADASIVA PATRA VS	// // 0 //
274	WP(C)/0004241/2021	LEKHARAJ SAGAR VS STATE OF ODISHA	SAROJ KU. MISHRA VS	// 0 //
275	WP(C)/0004242/2021	DR.SNEHALATA MALLICK VS STATE OF ODISHA	DR. J.K.LENKA VS	// 0 //
276	WP(C)/0004243/2021	PRAMILA BEHERA VS STATE OF ODISHA	CHITTARANJAN PATTNAIK VS	// 0 //
277	WP(C)/0004244/2021	MAHESWAR SETH VS CHAIRMAN CUM MANAGING DIRECTOR,MCL	LAXMI NARAYAN PATEL VS	// 0 //
278	WP(C)/0004245/2021	MURALI MAHANANDA VS STATE OF ODISHA	CHINMAYA KUMAR NAYAK VS	// 0 //
279	WP(C)/0004246/2021	SANATAN TIADI VS STATE OF ODISHA	NEPOLION SAHANI VS	// 0 //
280	WP(C)/0004247/2021	MADHURI SAMAL VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
281	WP(C)/0004248/2021	PURNA CHANDRA DAS VS OAT, CUTTACK	MANORANJAN MUDULI VS	// 0 //
282	WP(C)/0004249/2021	DHIRENDRA PARIDA VS STATE OF ODISHA	RABINARAYANA BEHERA VS	// 0 //
283	WP(C)/0004250/2021	ARABINDA KUMAR TRIPATHY VS STATE OF ODISHA	S.K.NAYAK VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0004251/2021	STATE OF ODISHA VS SANJAY KUMAR SAHU	ADDL. GOVT. ADVOCATE VS	// 0 //
285	WP(C)/0004252/2021	STATE OF ODISHA VS KUMUDINI JENA	ADDL. GOVT. ADVOCATE VS	// 0 //
286	WP(C)/0004253/2021	STATE OF ODISHA VS MAHENDRA NATH KARAN	ADDL. GOVT. ADVOCATE VS	// 0 //
287	WP(C)/0004254/2021	KALYAN KISHORE MOHANTY VS STATE OF ODISHA	PRABIR KUMAR RAY VS	// 0 //
288	WP(C)/0004255/2021	HRUDAYA RANJAN MALIK VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
289	WP(C)/0004256/2021	GOURIMANI SENAPATI VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
290	WP(C)/0004257/2021	BIRENDRA KUMAR SAHOO VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
291	WP(C)/0004258/2021	PABITRA MOHAN DASH VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
292	WP(C)/0004259/2021	SIBA PRASAD SAHU VS THE STATE OF ODISHA	SHIVSANKAR MOHANTY VS	// 0 //
293	WP(C)/0004260/2021	MADHUSUDAN PENTHIA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
294	WP(C)/0004261/2021	DEEPAK KUMAR SAHOO VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// 0 //
295	WP(C)/0004262/2021	RAMESWAR MISHRA	KAUSHIK SWAIN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0004263/2021	HARIPRIYA PATEL	ANURAG PATI	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0004264/2021	REKHA NAYAK	ANURAG PATI	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0004265/2021	HARIHAR SATAPATHY	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0004266/2021	PURNA CHANDRA MUDULI	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0004267/2021	SATYASAI SCHOOL OF ENGINEERING (DIPLOMA)	MR. FULLA KUMAR KAR	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0004268/2021	PRADEEP KUMAR NAIK	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0004269/2021	ANIL KUMAR DEBTA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0004270/2021	SANKHA MAHALI	BIMBISAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0004271/2021	YASHOBANTI SI	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0004272/2021	JOGINDRA NAIK	SAHASRA JYOTI NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0004273/2021	BHAKTARAM PUJARI	KAUSHIK SWAIN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0004274/2021	STATE OF ODISHA JITENDRA NATH PATNAIK VS	UMESH CHANDRA PATNAIK VS	// // 0
308	WP(C)/0004275/2021	STATE OF ODISHA MAHESWAR BEHERA VS	JYOTIMAYA SAHOO VS	// // 0
309	WP(C)/0004276/2021	SECY.ASKA COOPERATIVE CENTRAL BANK LTD. PITABASH JENA VS	NIRANJAN PANDA VS	// // 0
310	WP(C)/0004277/2021	UNION OF INDIA RAHMATUN NISSAM VS	DAYANANDA MOHAPATRA VS	// // 0
311	WP(C)/0004278/2021	STATE OF ODISHA KULAMANI RANA VS	ARUN KUMAR PATRA VS	// // 0
312	WP(C)/0004279/2021	STATE OF ODISHA KEDARA GOURI BHANJA @ KEDAR VS	JTOTIRMAYA SAHOO VS	// // 0
313	WP(C)/0004280/2021	SECY. ASKA COOPERATIVE BANK LTD. JITENDRA KUMAR RAUTARA VS	JYOTIRMAY GUPTA VS	// // 0
314	WP(C)/0004281/2021	STATE OF ODISHA NIRANJAN SAMAL VS	ACHYUTANANDA PATTANAİK VS	// // 0
315	WP(C)/0004282/2021	STATE OF ODISHA MANORANJAN BARIK VS	JYOTIRMAY GUPTA VS	// // 0
316	WP(C)/0004283/2021	STATE OF ODISHA M/S.EESTELLA LOGMIN LLP PVT.LTD VS	ARUN KUMAR BUDHIA VS	// // 0
317	WP(C)/0004284/2021	THE R.T.O.CHANDIKHOL M/S. VIACOM PROJECTS(JV), AND M/S. PRAGATI CONSTRUCTION VS	ACHYUTANANDA PATTANAİK VS	// // 0
		STATE OF ODISHA		//

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318	WP(C)/0004285/2021	M/S.EESTELLA LOGMIN LLP PVT.LTD VS THE R.T.O.CHANDIKHOL	ARUN KUMAR BUDHIA VS	// 0 //
319	WP(C)/0004286/2021	KULAMANI PRADHAN VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
320	WP(C)/0004287/2021	M/S.EESTELLA LOGMIN LLP PVT.LTD VS THE R.T.O., CHANDIKHOL	ARUN KUMAR BUDHIA VS	// 0 //
321	WP(C)/0004288/2021	ABHAYA KUMAR BARAL VS STATE OF ODISHA	RAMA CHANDRA RAY VS	// 0 //
322	WP(C)/0004289/2021	M/S.EESTELLA LOGMIN LLP PVT.LTD VS THE R.T.O.CHANDIKHOL	ARUN KUMAR BUDHIA VS	// 0 //
323	WP(C)/0004290/2021	M/S.EESTELLA LOGMIN LLP PVT.LTD VS THE R.T.O.CHANDIKHOL	ARUN KUMAR BUDHIA VS	// 0 //
324	WP(C)/0004291/2021	KAILASH CHANDRA DAS VS STATE OF ODISHA	DHANOJ KUMAR SAHOO VS	// 0 //
325	WP(C)/0004292/2021	M/S.EESTELLA LOGMIN LLP PVT.LTD VS THE R.T.O., CHANDIKHOL	ARUN KUMAR BUDHIA VS	// 0 //
326	WP(C)/0004293/2021	BISWAMITRA BHOI VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
327	WP(C)/0004294/2021	GURUCHARAN BHUTIA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
328	WP(C)/0004295/2021	RAMESH KUMAR PATRA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
329	WP(C)/0004296/2021	KAILAS CHANDRA MISHRA	SATYAJIT SAMAL	//

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		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0004297/2021	KAILASH CHANDRA PANIGRAHI	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0004298/2021	PRAFULLA KUMAR PADHAN	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0004299/2021	PRAFULLA KUMAR DHAL	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0004300/2021	DAMODAR MOHAPATRA	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0004301/2021	LARSEN @ TOURBO LIMITED	SATYA SMRUTI MOHANTY	//
		VS	VS	0
		UNION OF INDIA		//
335	WP(C)/0004302/2021	PRAFULLA KUMAR JENA	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0004303/2021	SUJATA DALAI	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0004304/2021	NILAMANI PATEL	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0004305/2021	MAMATA SAHOO	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0004306/2021	BUTU NAIK	SUBRATA PANDA	//
		VS	VS	0
		THE SUB COLLECTOR AND S.D.M.KEONJHAR		//
340	WP(C)/0004307/2021	RAMANANDA SRICHANDAN	TRILOCHAN NANDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	WP(C)/0004308/2021	STATE OF ODISHA RAMANANDA SRICHANDAN VS	TRILOCHAN NANDA VS	// // 0
342	WP(C)/0004309/2021	STATE OF ODISHA NIKUNJA KISHORE DAS VS	BIBEKANANDA BHUYAN VS	// // 0
343	WP(C)/0004310/2021	STATE OF ODISHA BENUDHAR BAG VS	SANTOSH KUMAR MAHANTY VS	// // 0
344	WP(C)/0004311/2021	OAT, CUTTACK DOLAMANI BHOI VS	SANTOSH KUMAR MAHANTY VS	// // 0
345	WP(C)/0004312/2021	OAT,CUTTACK ASWINI MUNA VS	SANTOSH KUMAR MAHANTY VS	// // 0
346	WP(C)/0004313/2021	OAT, CUTTACK AKSHYA SINGH BARIHA VS	SANTOSH KUMAR MAHANTY VS	// // 0
347	WP(C)/0004314/2021	OAT, CUTTACK RANJITA KUMARI PANI VS	DILIP KUMAR SAHU VS	// // 0
348	WP(C)/0004315/2021	STATE OF ODISHA AMARESWAR PADHIARY VS	BIDYALOK MOHAPATRA VS	// // 0
349	WP(C)/0004316/2021	CHAIRMAN, PARADEEP PORT TRUST SAGARIKA PRADHAN VS	PRAFULLA KUMAR RATH VS	// // 0
350	WP(C)/0004317/2021	SABITA RANI CHOUDHURY PRASANNA KUMAR NATH VS	SAILABALA JENA VS	// // 0
351	WP(C)/0004318/2021	HINDUSTAN PETROLEUM CORPORATION LTD. BHAGABANA PANDA VS	RANJIT SAMAL VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	WP(C)/0004319/2021	MANMATH MEHER VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
353	WP(C)/0004320/2021	BALADEV SETH VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
354	WP(C)/0004321/2021	DAYANIDHI CHALAN VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
355	WP(C)/0004322/2021	TUPURA MUNDA VS STATE OF ODISHA	SIDHESWAR MOHANTY VS	// 0 //
356	WP(C)/0004323/2021	MANAS PARIDA VS SECRETARY, B.S.E, ODISHA	SATYAJIT SAMAL VS	// 0 //
357	ABLAPL/0001472/2021	DAMUNU SAHU VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	//0 0 //
358	ABLAPL/0001473/2021	JHARU @ BHANUMATI SAMAL VS STATE OF ODISHA	KALI PRASAD MOHANTY VS	PIPLI /421 /2020 0 //
359	ABLAPL/0001474/2021	ARJUNA CHARAN ROUT VS STATE OF ODISHA	JAGANNATH KAMILA VS	MAHAKALPARA /128 /2020 0 //
360	ABLAPL/0001475/2021	ASTAMA KARMI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KANTAMAL /150 /2020 0 //
361	ABLAPL/0001476/2021	SITU SWAIN VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	DHENKANAL SADAR /46 /2021 0 //
362	ABLAPL/0001477/2021	BISHNU PRIYA NAHAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	DELANGA /71 /2017 0 //
363	ABLAPL/0001478/2021	DILLIP KUMAR SAHOO @ DILU SAHOO	RAJJEET ROY	INFOCITY PS /18 /2021

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		VS	VS	()
364	ABLAPL/0001479/2021	STATE OF ODISHA TOFAN KUMAR SWAIN	PANCHANAN PANIGRAHI	// KODALA /13 /2021
		VS	VS	()
365	ABLAPL/0001480/2021	STATE OF ODISHA JABIR KHAN @ JABIR HOSSEN KHAN	AMULYA RATNA PANDA	// BINJHARPUR /36 /2021
		VS	VS	()
366	ABLAPL/0001481/2021	STATE OF ODISHA SANJIB KUMAR TAREI	AMULYA RATNA PANDA	// SAHADEV KHUNTA /28 /2021
		VS	VS	()
367	ABLAPL/0001482/2021	STATE OF ODISHA SUDHAKAR SAHOO	PARTHA SARATHI NAYAK	// RENGALI DAM SITE /15 /2021
		VS	VS	()
368	ABLAPL/0001483/2021	STATE OF ODISHA SAMBIT KUMAR	CHITTA RANJAN DASH	// LINGARAJ P.S. /15 /2021
		VS	VS	()
369	ABLAPL/0001484/2021	STATE OF ODISHA TULU PATRA	NITYANANDA MOHAPATRA	// KARANJIA /257 /2020
		VS	VS	()
370	ABLAPL/0001485/2021	STATE OF ODISHA JABIR KHAN	ANUGRAHA NARAYAN SAMANTARAY	// TIRTOL /448 /2020
		VS	VS	()
371	ABLAPL/0001486/2021	STATE OF ODISHA RAJESWAR KABI	PRAMOD KUMAR JENA	// INDUSTRIAL /169 /2020
		VS	VS	()
372	ABLAPL/0001487/2021	STATE OF ODISHA BISHNU PRIYA NAHAK	JUGALA KISHORE PANDA	// DELANGA /67 /2017
		VS	VS	()
373	ABLAPL/0001488/2021	STATE OF ODISHA RABI ROUTARA @ RABINARAYAN ROUSTRAYAJAYA KUMAR MOHARANA		// TANGI (KHURDA) /374 /2020
		VS	VS	()
374	ABLAPL/0001489/2021	STATE OF ODISHA DILLP KUMAR AGRAWALLA	SARADA P.SARANGI	// / /0
		VS	VS	()

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375	ABLAPL/0001490/2021	ASSISTANT DIRECTOR, ENFORCEMENT DIRECTORATE (FEMA AND PMLA) KHAGESWAR ROUT VS STATE OF ODISHA	BASISTHA PATTANAYAK VS	// KENDRAPARA /273 /2020 ()
376	ABLAPL/0001491/2021	MAYADHAR JENA VS STATE OF ODISHA	SUSIL KUMAR PATNAIK VS	// MANGALPUR /506 /2020 ()
377	ABLAPL/0001492/2021	BAISHNABA SAHU @ BAYISHANABA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// BELPARA /20 /2021 ()
378	ABLAPL/0001493/2021	RUSHI PRASAD NAHAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// DELANGA /74 /2017 ()
379	ABLAPL/0001494/2021	SARAT DALEI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// BALICHANDRAPUR /167 /2019 ()
380	ABLAPL/0001495/2021	SASHIKANTA @ SHASHIKANTA @ SANTOSH PRADHAN VS STATE OF ODISHA	ABHIRAM MOHANTY VS	// SORO /269 /2018 ()
381	ABLAPL/0001496/2021	BISHNU PRIYA NAHAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// DELANGA /40 /2017 ()
382	ABLAPL/0001497/2021	SOMYARANJAN DAS VS STATE OF ODISHA	ASISH KUMAR RAY VS	// BERHAMPUR /7 /2021 ()
383	ABLAPL/0001498/2021	SUSANTA KUMAR DAS VS STATE OF ODISHA	ASISH KUMAR RAY VS	// BERHAMPUR /7 /2021 ()
384	ABLAPL/0001499/2021	ASWINI KUMAR DHAL VS STATE OF ODISHA	ARIJEET MISHRA VS	// JAKHAPURA /111 /2020 ()
385	ABLAPL/0001500/2021	DILLIP KUMAR KAR VS STATE OF ODISHA	DALIRANI BEHURAY VS	// DHARMASALA /395 /2020 ()

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386	ABLAPL/0001501/2021	GUNDEI PARIDA @ GUNDUCHI PARIDA VS STATE OF ODISHA	PARSURAM DAS VS	CUTTACK SADAR /53 /2021 () //
387	ABLAPL/0001502/2021	AMARESH KUMAR SAHOO VS STATE OF ODISHA	PRASANTA KISHORE RAY VS	/ /0 () //
388	ABLAPL/0001503/2021	SAROJ KUMAR GIRI VS STATE OF ODISHA	AMIT KUMAR NATH VS	BALIAPAL /10 /2021 () //
389	ABLAPL/0001504/2021	SK. ASIDUL KADRI VS STATE OF ODISHA	S.MOHAPATRA VS	SIMULIA /14 /2021 () //
390	ABLAPL/0001505/2021	BIDYADHARA MALLICK @ KALIA VS STATE OF ODISHA	S.MOHAPATRA VS	NANDIPADA /7 /2021 () //
391	ABLAPL/0001506/2021	RABINDRA KARMI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KANTAMAL /119 /2020 () //
392	ABLAPL/0001507/2021	GADADHAR NAYAK VS STATE OF ODISHA	S.MOHAPATRA VS	KEONJHAR TOWN /46 /2021 () //
393	ABLAPL/0001508/2021	BISHNU PRIYA NAHAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	DELANGA /249 /2017 () //
394	ABLAPL/0001509/2021	BIKASH CHANDRA BEHERA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	DHENKANAL SADAR /373 /2019 () //
395	ABLAPL/0001510/2021	SADAN HARIJAN VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	KANDARPUR /106 /2019 () //
396	ABLAPL/0001511/2021	AHALYAMANI NAYAK VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	BASUDEVPUR /37 /2018 () //
397	ABLAPL/0001512/2021	SILU PAL @ JAGMOHAN PAL	BIPLAB P.B. BAHALI	KHAMAR /34 /2017

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		VS	VS	()
398	ABLAPL/0001513/2021	STATE OF ODISHA BHAJAN PANDE @ BHAJAN PANDEY	SATYABRATA PANDA	// GAISILET /3 /2021
		VS	VS	()
399	ABLAPL/0001514/2021	STATE OF ODISHA BHARAT JENA	RABINDRA NATH PANDA	// CUTTACK SADAR /692 /2020
		VS	VS	()
400	ABLAPL/0001515/2021	STATE OF ODISHA SUNIA BEHERA @ SONIA	JYOTIRMAYA SAHOO	// KODALA /386 /2020
		VS	VS	()
401	ABLAPL/0001516/2021	STATE OF ODISHA PRATIMA SENAPATI	L.N.RAYATSINGH	// BIDANASI /7 /2021
		VS	VS	()
402	ABLAPL/0001517/2021	STATE OF ODISHA SARTAK KUMAR PANDA	S.MAHAPATRA	// CHANDRASEKHARPUR /388 /2020
		VS	VS	()
403	ABLAPL/0001518/2021	STATE OF ODISHA NIRUPAMA DALAI @ LILI DALAI	JYOTIRMAYA SAHOO	// TANGI (KHURDA) /26 /2021
		VS	VS	()
404	ABLAPL/0001519/2021	STATE OF ODISHA PREM KUMAR	LALIT KUMAR MAHARANA	// KHURDA P.S. /34 /2021
		VS	VS	()
405	ABLAPL/0001520/2021	STATE OF ODISHA NIRANJAN PANDA	SUSHANTA KU. JOSHI	// CHITRAKONDA /94 /2020
		VS	VS	()
406	ABLAPL/0001521/2021	STATE OF ODISHA MANORANJAN PATTANAİK	DAYANANDA MOHAPATRA	// BASELI SAHI PS /282 /2020
		VS	VS	()
407	ABLAPL/0001522/2021	STATE OF ODISHA NIWAS KUMAR JAIN	DAYANANDA MOHAPATRA	// KANTABANJI /22 /2021
		VS	VS	()
408	ABLAPL/0001523/2021	STATE OF ODISHA DEBARAJ DALAI	SANGITA MOHANTY	// KENDRAPARA /240 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
409	ABLAPL/0001524/2021	STATE OF ODISHA WARIS HUSSAIN VS	SASANKA SEKHAR SATAPATHY VS	// JHUMPURA /13 /2021 ()
410	ABLAPL/0001525/2021	STATE OF ODISHA ROHIT JENA @ ROHITA MALIK VS	SURESH KUMAR JENA VS	// BINJHARPUR /29 /2021 ()
411	ABLAPL/0001526/2021	STATE OF ODISHA PRADYUMNA KUMAR MOHANTY VS	SURYA NARAYAN MISHRA VS	// NIMAPADA /22 /2021 ()
412	ABLAPL/0001527/2021	STATE OF ODISHA JOGINDRA MISHRA VS	J.N.PANDA VS	// MUDANPUR RAMPUR /17 /2021 ()
413	ABLAPL/0001528/2021	STATE OF ODISHA RATAN SAHOO @ RATAN KUMAR SAHU VS	SURESH KUMAR JENA VS	// JALESWAR /387 /2020 ()
414	ABLAPL/0001529/2021	STATE OF ODISHA BAPI NAYAK VS	PRAKAS KUMAR PRATAP VS	// CHOUDWAR /12 /2019 ()
415	ABLAPL/0001530/2021	STATE OF ODISHA DEBA @ DEBA BHATRA VS	ANURAG PATI VS	// KOSAGUMUDA /141 /2020 ()
416	ABLAPL/0001531/2021	STATE OF ODISHA BHAGBAN RAM VS	LALIT KUMAR MAHARANA VS	// KHURDA P.S. /34 /2021 ()
417	ABLAPL/0001532/2021	STATE OF ODISHA CHIKU @ LOKAN GURU VS	S.ROUT VS	// BADAMBADI /248 /2020 ()
418	ABLAPL/0001533/2021	STATE OF ODISHA PAPU BARIK VS	BASUDEV MISHRA VS	// DHARMASALA /542 /2019 ()
419	ABLAPL/0001534/2021	STATE OF ODISHA SRIDHAR BARIK VS STATE OF ODISHA	DEEPAK KUMAR PANDA VS	// KEONJHAR TOWN /358 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
420	ABLAPL/0001535/2021	SASHIKANT JENA VS STATE OF ODISHA	GIRIDHARI SINGH VS	SEA BEACH /30 /2021 () //
421	ABLAPL/0001536/2021	DURGA CHARAN PARIDA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	JODAPADAR /39 /2021 () //
422	ABLAPL/0001537/2021	PRADIP SETHI VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	TALCHER TOWN /31 /2021 () //
423	ABLAPL/0001538/2021	BANAMALI PRADHAN VS STATE OF ODISHA	DEVASHIS PANDA VS	CHANDANPUR /44 /2021 () //
424	ABLAPL/0001539/2021	SHIBA@SHIBAJI SAHOO VS STATE OF ODISHA	MANORANJAN ACHARYA VS	ODAGAON /156 /2020 () //
425	ABLAPL/0001540/2021	BATAKRUSHNA PRADHAN @ BABANA PRADHAN VS STATE OF ODISHA	DEVASHIS PANDA VS	CHANDANPUR /44 /2021 () //
426	ABLAPL/0001541/2021	BABULA JENA VS STATE OF ODISHA	R.N.BISWAL VS	DARGHA BAZAR /7 /2021 () //
427	ABLAPL/0001542/2021	BADAL KUMAR RAY VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	TIRTOL /463 /2020 () //
428	ABLAPL/0001543/2021	PRABHUDAS HASDA VS STATE OF ODISHA	BISWARANJAN DALAI VS	BARGAON /3 /2021 () //
429	ABLAPL/0001544/2021	RUDRA KUMAR NAIK @ RUDRA NAIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TARBHA /187 /2020 () //
430	ABLAPL/0001545/2021	SUBHADEEP @ SUBHADIP BARIK VS STATE OF ODISHA	DEEPAK KUMAR PANDA VS	KEONJHAR TOWN /358 /2020 () //
431	ABLAPL/0001546/2021	JAGANNATH DHALA	KALPATARU MISHRA	KHARABEL NAGAR P.S. /335 /2019

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		VS	VS	0
		STATE OF ODISHA		//
432	WPC(OA)/0000091/2018	AJAY KISHORE MOHARANA	MANAS PATI, S.KAR, P.DAS	//
		VS	VS	0
		STATE OF ODISHA		//
433	WPC(OA)/0000097/2018	DAMODAR BEHERA	BAIDHAR SAHOO, L.SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
434	WPC(OAC)/0000213/2018	PRASANNA KUMAR ROUT	M/S RABINARAYAN NAYAK	//
		VS	VS	0
		PRINICIPAL CHIEF CONSERVATOR OF FORESTS, ODISHA		//
435	WPC(OAC)/0000481/2018	DUSMANTA SAHU	MANOJA KUMAR KHUNTIA	//
		VS	VS	0
		SUPERINTENDENT OF POLICE		//
436	WPC(OAC)/0001214/2016	RAMAKANTA PRADHAN	M/S AMITAV DAS	//
		VS	VS	0
		COMMISSIONER-CUM-SECY., COMMERCE AND TRANSPORT DEPT.		//
437	WPC(OAC)/0002834/2013	BISWANATH PANDA	B.S.MISHRA (2)	//
		VS	VS	0
		STATE OF ODISHA		//
438	WPC(OAC)/0002877/2017	MANJUSHREE SHUKLA	SANTOSH KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA	M/S.MANOJ KUMAR MISHRA,D.K.PATNAIK,J.SAHOO	//
439	WPC(OAC)/0003797/2012	KAMALAKANTA MALLICK	MANOJA KUMAR KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
440	WPC(OAS)/0000039/2018	BASANTA MANJARI BEHERA	SISIR KUMAR PUROHIT	//
		VS	VS	0
		STATE OF ODISHA		//
441	WPC(OAS)/0000040/2018	GOKULANANDA PATEL	RAMA NARAYAN ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
442	WPC(OAS)/0000044/2018	RAGHUNATH BEHERA	NIRANJAN KAR, G.P. MISHRA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :02/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
443	CONTC(CPC)/0000483/2016	STATE OF ODISHA BHAGYADHAR PRUSTY VS EX-DIRECTOR OF INDUSTRIES	SANTOSH KUMAR SWAIN VS	// // () //

ORISSA HIGH COURT

MISC CASES FILED on :02/02/2021

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	3/2021 CONTC(CPC)/483/2016	BHAGYADHAR PRUSTY-MP	SANTOSH KUMAR SWAIN
2	4/2021 ITA/2/2021	M/S. EKLAVYA CAREER ACADEMY TRUST-MP	SIDHARTHA RAY
3	5/2021 ITA/2/2021	M/S. EKLAVYA CAREER ACADEMY TRUST-MP	SIDHARTHA RAY
4	8/2021 CRP/20/2009	GOVT.OF ORISSA-MP	M/S.N.K.MOHANTY
5	8/2021 SA/267/2001	RAMA CHANDRA DAS-MP	M/S. N.C.PATI
6	12/2021 MATA/21/2019	KANAKALATA MOHANTY-MP	M/S.PRASANNA KU.BHUYAN
7	13/2021 MATA/7/2021	PRIYADARSHI SOUMEN PATTNAIK @ PRIYADARSI SOUMEN PATTNAIK	RAJESH CHANDRA SAHOO
8	32/2021 TRP(C)/30/2021	SUKANYA SAHOO-MP	SAMBIT RATH
9	33/2021 FAO/701/2020	DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO.LTD.	INDRA BHINGH
10	33/2021 TRP(C)/31/2021	SANGEETA HEMBRAM-MP	AUROVINDA MOHANTY
11	34/2021 FAO/588/2018	SWARNAPRAVA SAHU-MP	M/S.SAMEER KU.DAS
12	34/2021 TRP(C)/32/2021	SMITA PARIDA-MP	DEBENDRA KUMAR SAHOO 1
13	35/2021 FAO/700/2020	THE SR. DIVISIONAL MANAGER, UNITED INDIA INSURANCE CO.LTD.	RAJESH CHANDRA SAHOO
14	35/2021 TRP(C)/33/2021	PRATIMA PANI-MP	S.MOHAPATRA
15	35/2021 WPC(OAC)/213/2018	PRASANNA KUMAR ROUT-MP	
16	36/2021 FAO/484/2011	MADHUSUDAN MAJEE-MP	M/S.ADITYA KU.MOHAPATRA
17	36/2021 TRP(C)/34/2021	SUJATA SAHOO-MP	J.N.PANDA
18	51/2021 RSA/26/2007	BHRAMARA BEHERA-MP	SATYABADI MANTRY
19	58/2021 CRLREV/45/2021	MADAN BEHERA @ MADAN MOHAN BEHERA-MP	LALITENDU BHUYAN
20	59/2021 CRLREV/46/2021	SANJEET SANDHA-MP	BISWAJIT RANJAN TRIPATHY
21	60/2021 CRLREV/46/2021	SANJEET SANDHA-MP	BISWAJIT RANJAN TRIPATHY
22	91/2021 MACA/66/2021	DIVISIONAL MANAGER, THE NEW INDIA ASSURANCE CO.LTD.	INDRA BHINGH
23	92/2021 MACA/65/2021	DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE CO.LTD.	SINDHU PA ROY
24	102/2021 CRLA/297/2018	KUNDA BHOI-MP	M/S.SANTOSH KUMAR PANDA
25	103/2021 CRLA/571/2014	DEBA@DEBANANDA KISHA-MP	M/S.SARBESWAR BEHERA
26	104/2021	MD.NOOR ALAM-MP	M/S.GAYATRI PATRA

27	CRLA/338/2017 127/2021 BLAPL/5268/2020	THAYEEB PALAPARAMBIL @ THAYEEB-MP	B.N.MAHAPATRA
28	145/2021 ABLAPL/12492/2020	SOMANATH SAHOO @ KAPA-MP	ALOK KUMAR MOHAPATRA
29	146/2021 ABLAPL/4102/2020	RAM BHAROSE SHAW-MP	BISWAJIT NAYAK
30	147/2021 ABLAPL/4092/2020	RAM BHAROSE SHAW-MP	BISWAJIT NAYAK
31	150/2021 ABLAPL/4052/2020	DHANMAN SHAW-MP	BISWAJIT NAYAK
32	158/2021 CRLMC/1086/2020	SUDHANSU SEKHAR PANDA-MP	SRINIVAS MOHANTY
33	159/2021 CRLMC/162/2021	HURJAN BIBI-MP	MANOJ BIHARI DAS
34	160/2021 CRLMC/163/2021	YASH CHAUBEY-MP	SARADA PRASAD DASH
35	161/2021 CRLMC/164/2021	PRAPHULA DIGAL-MP	ANIRUDHA DAS
36	162/2021 CRLMC/166/2021	SHYAM SUNDAR AGRAWALLA-MP	PRAKASH K. MISHRA
37	163/2021 CRLMC/167/2021	MANORANJAN BISOI-MP	GOURI MOHAN RATH
38	164/2021 CRLMC/167/2021	MANORANJAN BISOI-MP	GOURI MOHAN RATH
39	165/2021 CRLMC/168/2021	TAPAS RANJAN PANDA-MP	DEEPANWITA PRIYANKA
40	166/2021 CRLMC/2512/2014	SUBHRAKANTA PANDA-MP	M/S.SAURJYAKANTA PADHI
41	167/2021 CRLMC/172/2021	CHANDAN NAYAK-MP	SANTOSH KUMAR DASH
42	168/2021 CRLMC/173/2021	NITYANANDA MOHAPATRA-MP	SURYA NARAYAN BISWAL
43	364/2021 WA/109/2021	BATAKRUSHNA ATABUDHI-MP	GOPINATH MISHRA
44	365/2021 WA/109/2021	BATAKRUSHNA ATABUDHI-MP	GOPINATH MISHRA
45	366/2021 WA/110/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
46	367/2021 WA/110/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
47	368/2021 WA/110/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
48	369/2021 WA/110/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
49	370/2021 WA/111/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
50	371/2021 WA/111/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
51	372/2021 WA/111/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
52	373/2021 WA/111/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
53	374/2021 WA/112/2021	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
54	375/2021 WA/112/2021	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
55	376/2021 WA/112/2021	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
56	377/2021 WA/112/2021	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
57	378/2021 WA/113/2021	STATE OF ODISHA-MP	A.G.A.

58	379/2021 WA/113/2021	STATE OF ODISHA-MP	A.G.A.
59	380/2021 WA/113/2021	STATE OF ODISHA-MP	A.G.A.
60	381/2021 WA/113/2021	STATE OF ODISHA-MP	A.G.A.
61	382/2021 WA/115/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
62	383/2021 WA/114/2021	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
63	384/2021 WA/114/2021	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
64	385/2021 WA/115/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
65	386/2021 WA/114/2021	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
66	387/2021 WA/115/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
67	388/2021 WA/114/2021	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
68	389/2021 WA/115/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
69	1978/2021 WP(C)/4091/2021	SUBASH CHANDRA MOHANTY-MP	ARJUNA CH.BEHERA
70	1979/2021 WP(C)/4095/2021	LAXMIDHAR BISWAL-MP	SATYABRATA SENAPATI
71	1980/2021 WP(C)/4096/2021	SIDHARTHA KUMAR NAYAK-MP	DEVI PRASAD DASH
72	1981/2021 WP(C)/4098/2021	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
73	1982/2021 WP(C)/4099/2021	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
74	1983/2021 WP(C)/4097/2021	GOLAPI PATEL-MP	SHANTI PRAKASH MOHANTY
75	1984/2021 WP(C)/4100/2021	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
76	1985/2021 WP(C)/4103/2021	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
77	1986/2021 WP(C)/4105/2021	ADHUNIK METALIKS LTD.-MP	SASWAT K. ACHARYA
78	1987/2021 WP(C)/4108/2021	ADHUNIK METALIKS LTD.-MP	SASWAT KUMAR ACHARYA
79	1988/2021 WP(C)/4111/2021	ADHUNIK METALIKS LTD.-MP	SASWAT KUMAR ACHARYA
80	1989/2021 WP(C)/4112/2021	PRADYUMNA KUMAR BEHERA-MP	SUBHRANSU BHUSAN MOHANTY
81	1990/2021 WP(C)/4113/2021	ZION STEEL LTD.-MP	SASWAT KUMAR ACHARYA
82	1991/2021 WP(C)/4115/2021	RANJIT LIMA-MP	BIDYALOK MOHAPATRA
83	1992/2021 WP(C)/4119/2021	ANIL KUMAR NAYAK-MP	S.D.ROUTRAY
84	1993/2021 WP(C)/4122/2021	EE(ELECTRICAL)RAJGANGPUR-MP	PRASANTA KUMAR TRIPATHY
85	1994/2021 WP(C)/4125/2021	BIPIN BIHARI BEHERA-MP	S. SUDHAKAR RAO
86	1995/2021 WP(C)/31179/2020	AMAR KUMAR SWAIN-MP	PAMI RATH
87	1996/2021 WP(C)/4128/2021	PRAVAKAR PANDA-MP	NISI KANTA MISHRA
88	1997/2021 WP(C)/4129/2021	M.V.A.SUBBA RAO-MP	PRADEEP KUMAR MOHAPATRA
89	1998/2021	PURNA CHANDRA SAHOO-MP	NISI KANTA MISHRA

90	WP(C)/4130/2021 1999/2021	SNEHASISH PANDA-MP	DEEPAK KUMAR MOHAPATRA
91	WP(C)/4133/2021 2000/2021	DEBABRATA DAS-MP	PRAMOD KUMAR MISHRA
92	WP(C)/4134/2021 2001/2021	BIRENDRA GOUDA-MP	M.R.MISHRA
93	WP(C)/4136/2021 2002/2021	GOPAL MARANDI-MP	MANOJ KUMAR PANDA
94	WP(C)/4142/2021 2003/2021	ALOK RANJAN BEDBAK-MP	PRABODHA CH. NAYAK
95	WP(C)/4148/2021 2004/2021	RAJ KISHORE BARIK-MP	RUDRA NARAYAN PARIJA
96	WP(C)/4150/2021 2005/2021	PRAVAT RANJAN JENA-MP	SRINIVAS MOHANTY
97	WP(C)/1353/2021 2006/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
98	WP(C)/4162/2021 2007/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
99	WP(C)/4162/2021 2008/2021	STATE OF ODISHA-MP	SENOIR STANDING COUNSEL(S AND ME)
100	WP(C)/4167/2021 2009/2021	STATE OF ODISHA-MP	SENOIR STANDING COUNSEL(S AND ME)
101	WP(C)/4167/2021 2010/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
102	WP(C)/4171/2021 2011/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
103	WP(C)/4171/2021 2012/2021	BINODINI BARIK-MP	SAILABALA JENA
104	WP(C)/4177/2021 2013/2021	DR. PRADEEP KUMAR PANIGRAHY-MP	PITAMBAR ACHARYA
105	WP(C)/3488/2021 2014/2021	SANGRAM KESHARI DAS-MP	RAKESH KUMAR MALLICK
106	WP(C)/4188/2021 2015/2021	ADITYA RANJAN SAMANTARAY-MP	SANTOSH KUMAR SAMANTARAY
107	WP(C)/4198/2021 2016/2021	PRAMOD CHANDRA BEHERA-MP	SAMEER KU.DAS
108	WP(C)/4200/2021 2017/2021	M/S.KONARK AYURVEDIC PHARMACY,CUTTACK-MP	SAILABALA JENA
109	WP(C)/4205/2021 2018/2021	KAMALINI PANDA-MP	BUDHIRAM DAS
110	WP(C)/3780/2021 2019/2021	S.M.NIRYAT PVT.LTD-MP	TANMAY MISHRA
111	WP(C)/2834/2021 2021/2021	HARISHANKAR DEY-MP	PRASANTA KUMAR SATPATHY
112	WP(C)/4214/2021 2022/2021	SANTOSH KUMAR PATRA-MP	M/S.BIDYADHAR MANASINGH
113	WP(C)/9202/2016 2023/2021	MAMATA DAS-MP	SHASHI BHUSAN JENA
114	WP(C)/4218/2021 2024/2021	PRAMOD KU.MOHANTY-MP	M/S.BIDYADHAR MANASINGH
115	WP(C)/4346/2017 2025/2021	SAMBHUNATH PEDA-MP	M/S.S.S.RAO
116	WP(C)/5825/2013 2026/2021	PRASHANTA KUMAR PRADHAN-MP	PRAFULLA KUMAR RATH
117	WP(C)/4220/2021 2027/2021	ROHIT KUMAR SAHU-MP	DILIP KUMAR SAHU
118	WP(C)/4223/2021 2028/2021	DILLIP KUMAR SAHU-MP	SUSHANTA KUMAR JOSHI
119	WP(C)/4189/2021 2029/2021	JAYASRI JENA-MP	PRAVASH CHANDRA JENA
120	WP(C)/4226/2021 2030/2021	SAROJ RANJAN RATHA-MP	MOHENDRA KUMAR MOHAPATRO
	WP(C)/4229/2021		

121	2031/2021 WP(C)/4232/2021	RAJENDRA KUMAR MISHRA-MP	SM. BARAKATULLAN
122	2032/2021 WP(C)/4238/2021	JAGASARA PATNA GOVT. PRIMARY SCHOOL-MP	SAMIR KUMAR MISHRA
123	2033/2021 WP(C)/4239/2021	DINESH KUMAR YADAV-MP	SOUMYA RANJAN DAS
124	2034/2021 WP(C)/4243/2021	PRAMILA BEHERA-MP	CHITTARANJAN PATTNAIK
125	2035/2021 WP(C)/4245/2021	MURALI MAHANANDA-MP	CHINMAYA KUMAR NAYAK
126	2036/2021 WP(C)/4242/2021	DR.SNEHALATA MALLICK-MP	DR. J.K.LENKA
127	2038/2021 WP(C)/4251/2021	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
128	2039/2021 WP(C)/4252/2021	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
129	2040/2021 WP(C)/4253/2021	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
130	2041/2021 WP(C)/4254/2021	KALYAN KISHORE MOHANTY-MP	PRABIR KUMAR RAY
131	2042/2021 WP(C)/4259/2021	SIBA PRASAD SAHU-MP	SHIVSANKAR MOHANTY
132	2043/2021 WP(C)/27452/2020	JAYANTI SAHOO-MP	PRAFULLA KUMAR MALLICK
133	2044/2021 WP(C)/4231/2021	VEDANG INSTITUTE OF TECHNOLOGY-MP	UMESH CHANDRA PATNAIK
134	2045/2021 WP(C)/4270/2021	SANKHA MAHALI-MP	BIMBISAR DASH
135	2046/2021 WP(C)/9798/2019	PHILIP PRADHAN-MP	M/S.SUSANTA KUMAR MISHRA
136	2047/2021 WP(C)/14010/2017	M/S.SOCIETY FOR ECONOMICAL LIFT FORUM-MP	M/S.BIJAYA KUMAR BEHERA 1 I
137	2049/2021 WP(C)/4274/2021	JITENDRA NATH PATNAIK-MP	UMESH CHANDRA PATNAIK
138	2050/2021 WP(C)/4274/2021	JITENDRA NATH PATNAIK-MP	UMESH CHANDRA PATNAIK
139	2052/2021 WP(C)/4275/2021	MAHESWAR BEHERA-MP	JYOTIMAYA SAHOO
140	2054/2021 WP(C)/4277/2021	RAHMATUN NISSAM-MP	DAYANANDA MOHAPATRA
141	2055/2021 WP(C)/6632/2019	STATE OF ODISHA-MP	ADDL.GOVT. ADVOCATE
142	2056/2021 WP(C)/4279/2021	KEDARA GOURI BHANJA @ KEDAR-MP	JTOTIRMAYA SAHOO
143	2057/2021 WP(C)/4288/2021	ABHAYA KUMAR BARAL-MP	RAMA CHANDRA RAY
144	2058/2021 WP(C)/32450/2020	SCHOOL MANAGING COMMITTEE (SMC) OF KANTAPALIKESWAR PRIMARY SCHOOL-MP	
145	2059/2021 WP(C)/4301/2021	LARSEN @ TOURBO LIMITED-MP	SATYA SMRUTI MOHANTY
146	2062/2021 WP(C)/4307/2021	RAMANANDA SRICHANDAN-MP	TRILOCHAN NANDA
147	2063/2021 WP(C)/4308/2021	RAMANANDA SRICHANDAN-MP	TRILOCHAN NANDA
148	2064/2021 WP(C)/4309/2021	NIKUNJA KISHORE DAS-MP	BIBEKANANDA BHUYAN
149	2065/2021 WP(C)/4314/2021	RANJITA KUMARI PANI-MP	DILIP KUMAR SAHU
150	2066/2021 WP(C)/3395/2021	BIJU PATNAIK M.SC. NURSING COLLEGE, BARIPADA-MP	PRAFULLA KUMAR MOHAPATRA
151	2067/2021 WP(C)/22536/2020	BRAJASUNDAR PATNAIK-MP	PRANAB GHOSE
152	2068/2021	AMARESWAR PADHIARY-MP	S.K.JENA

153	WP(C)/4315/2021 2069/2021	SAGARIKA PRADHAN-MP	PRAFULLA KUMAR RATH
154	WP(C)/4316/2021 2070/2021	BRAJASUNDAR PATNAIK-MP	PRANAB KUMAR GHOSE
155	WP(C)/22536/2020 2071/2021	BALADEV SETH-MP	SAILABALA JENA
156	WP(C)/4320/2021 2072/2021	MANAS PARIDA-MP	SATYAJIT SAMAL
157	WP(C)/4323/2021 2073/2021	TUPURA MUNDA-MP	SIDHESWAR MOHANTY
158	WP(C)/4322/2021 13/2021	SEBATI SAHU-MP	
159	JCRLA/10/2016 139/2021	SK. KUNDAN @ MIR RIFAKAT ALLI-MP	
160	ABLAPL/9067/2020 140/2021	PURNA CH.NANDA-MP	JITENDRA KUMAR CHHOTARAY
161	ABLAPL/1090/2017 141/2021	akura dalei-MP	
162	ABLAPL/683/2018 142/2021	MD. GUDDU-MP	
163	ABLAPL/13461/2020 143/2021	ARBIN @ ARBIN TIRKEY-MP	
164	ABLAPL/14737/2020 144/2021	BAISNAB PRADHAN-MP	
165	ABLAPL/9926/2020 148/2021	CHANDRA BIJAYA JHA-MP	
166	ABLAPL/3964/2020 149/2021	CHANDRA BIJAY JHA-MP	
167	ABLAPL/3958/2020 151/2021	DHANMAN SHAW-MP	
168	ABLAPL/4048/2020 390/2021	KABERI SANTA-MP	ANIRUDHA DAS
169	WA/618/2019 391/2021	KABERI SANTA-MP	
170	WA/618/2019 2020/2021	PHAKIR CHARAN JENA-MP	
171	WP(C)/7234/2019 2037/2021	BASUDEV PARIDA-MP	
172	WP(C)/35417/2020 2048/2021	RAGHUPATI SATYANARAYANA-MP	
173	WP(C)/21945/2020 2051/2021	MGT.OF M/S.ORISSA SONGE IRON AND STEELS LTD.-MP	
174	WP(C)/4090/2016 2053/2021	MGT.OF M/S.ORISSA SONGE IRON AND STEELS LTD.-MP	DIPTI RANJAN BHOKTA
175	WP(C)/4090/2016 2060/2021	MD.ANWAR-MP	
176	WP(C)/22247/2020 2061/2021	GOVINDA CHANDRA BADU-MP	
	WP(C)/2042/2021		